

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 25.09.2002

OA No.136/01

Bachhu Singh s/o Raghuveer Singh r/o Village Rasualpur, Post Mora, Distt. Mathura, at present employed on the post of Gangman under PWI, Bharatpur, Western Railway, Kota.

.. Applicant

Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Mumbai.
2. Assistant Engineer, Western Railway, Bharatpur, Kota Division.
3. Senior Divisional Engineer (North), Western Railway, Kota Division, Kota.

.. Respondents

Mr. Shiv Kumar, counsel for the applicant

None appeared for the respondents

CORAM:

Hon'ble Mr. H.O.Gupta, Member (Administrative)

Hon'ble Mr. M.L.Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant submits that in view of the order passed by the Appellate Authority, he may be permitted to withdraw this OA with liberty to file a fresh duly constituted OA at the appropriate time i.e. after the proceedings are over. Prayer granted subject to limitation. The OA stands dismissed as withdrawn.


(M.L.CHAUHAN)

Member (Judicial)


(H.O.GUPTA)

Member (Administrative)